

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **09.05.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

02.00 PM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 164/2025 For Stay IA No. 449/2025	Pankaj Srivastava IRP of Think & Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd.	Mr. Bibhas Kittur (Vakalat not filed)	Mr. Abhishek Jenasenar For Caveator
2.	Comp App (AT) (CH) (Ins) No. 166/2025 For Stay IA No. 452/2025	Pankaj Srivastava IRP of Think and Learn Pvt. Ltd. Vs GLAS Trust Company LLC & Anr.	Mr. Bibhas Kittur (Vakalat not filed)	Mr. Thriyambak J Kannan For Caveator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd. Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan For Caveator
4.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No. 374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt. Ltd. & 3 Ors.	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli-R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Contempt Case (AT) No. 5/2023 in Comp App (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd Vs Rajesh Kumar General Manager-IBBI & 3 Ors.	Mr. V Venkata Sivakumar Party-in-person	Mr. SR Sundar- R1-R3
6.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors.	Mr.S Sathiyararayana	Mr.S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4

7.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No.821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023 To Implead IA No. 937/2022	Babu Manoharan Jaikumar Christhuran Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt. Ltd. & 2 Ors.	Mr. G Sudhakar	Mr. Abhishek Anand R1, R2
8.	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd	Mr. V Venkata Sivakumar Party-in-person	Mr. Surya Teja SS Nalla
9.	Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024	Sei Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	Mr. V Venkata Sivakumar	Mr. Y Suryanarayana
10.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024 For Substitution IA No. 144/2025	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela	Mr. Dominic Savio Joseph	Mr. R Swarnavel
11.	Comp App (AT) (CH) No. 80/2024 For Stay IA No. 1192/2024 For Urgent Listing IA No. 1191/2024	Regeena Jeppiar Murali Vs Jeppiaar Furnace and Steels Pvt. Ltd. & 6 Ors.	Mr. Sanjeev Kumar KP	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
- After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched ON only by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/202311/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By the order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

- 1. Notice Board**
- 2. Website:** www.nclat.nic.in